

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 27/10/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. ST/A/71008/2016-CU[DB] dated 24/10/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 01(S) of the Finance Act, 1994 relating to Service Tax Act, 1994.

Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	ST/MISC/70238/2016	ST/54148/2015
	COMMISSIONER CUSTOMS CENTRAL EXCISE AND SERVICE TAX-NOIDA C-56/42...SECTOR 62, NOIDA, UTTAR PRADESH 201307	

Name and Address of
Respondent

2	VINAY KUMAR PROPRIETER C/O ANUSHKA INDUSTRIES, C-107, SEC -10,,NOIDA ,UP
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Copy To

Advocate(s) / Consultant(s):

3 Bar Association, CESTAT, Allahabad

4 Director Publications, Customs, Excise. I.P. Estate, Delhi

5 M/s Centax Publications Pvt. Ltd., 1512-B, Bhisim Pitamah Marg, New Delhi-3

6 Company Law Institute of India Pvt. Ltd., No 2 (old no 36), Vaithyaram Street, T. Nagar, Chennai-17

7 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

8 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-0, Sector-10, Faridabad 121003 (Haryana)

9 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

10 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

11 The ICAFI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

12 M/S Knowledge Processing Pvt. Ltd. (taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032

13 C.D.R. 14 Office Copy 15 Guard File

Asstt. Registrar

23-10-16

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL

REGIONAL BENCH : ALLAHABAD

COURT No. I

ST/MISC/70238/2016

APPEAL No.ST/54148/2015-CU[DB]

(Arising out of Order-in-Appeal No. NOI/SVTAX/000/APPL-I/26/2015-16
dated 27/04/2015 passed by Commissioner of Central Excise & Customs
(Appeals), Meerut)

For approval and signature:

Hon'ble Mr. Anil Choudhary, Member (Judicial)

and

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

1.	Whether Press Reporter may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	No
2.	Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	Yes
3.	Whether their Lordships wish to see the fair copy of the order?	Seen.
4.	Whether order is to be circulated to the Department Authorities?	Yes

Commissioner of Customs, C.E. & S.T., Noida

Appellant

Vs.

M/s Vinay Kumar, Proprieter

Respondent

Appearance:

Shri Rajeev Ranjan, Joint Commissioner (AR),
None,

for Appellant
for Respondent

CORAM:

Hon'ble Mr. Anil Choudhary, Member (Judicial)

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing : 24/10/2016

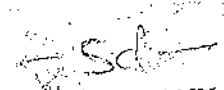
Date of Decision : 24/10/2016

FINAL ORDER NO. 71008/2016

Per: Anil Choudhary

Appeal is disposed of as withdrawn, as requested vide
Miscellaneous-Application No.ST/MISC/70238/2015
entering into merits of the case.

(Dictated in Court)


(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)


(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

alp

प्रमाणित प्रति / Certified True Copy

16.11
सहायक रजिस्ट्रार / Asstt. Registrar
सीमावर्तन, उत्तराखण्ड एवं सेवा कर
अपील अधिकरण / (C.E.S.T.A.T.)
38, एम. जी. मार्ग, इलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001

